

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat, Hon. VP & Shri Anadee Nath Misshra, (Hon. AM) (Author)

Orders to be pronounced virtually on 19.02.2026.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	235/JAB/2025	Ramjidas Budhraja Charitable Trust	DB	10.02.2026	Hon. AM	Dismissed
2	25/JAB/2024	Anupama Sthapak	DB	09.02.2026	Hon. AM	Partly allowed for statistical purposes
3	154/JAB/2023	M.K.S. Engineering Company Pvt Ltd	DB	09.02.2026	Hon. AM	Partly allowed for statistical purposes



[VIJAY PAL SINGH]

Sr. Private Secretary

ITAT, Lucknow Zone, Lucknow

Dated: 18.02.2026